Central Government employees and this would be used only in a very few cases. There is no question of using this provision in respect of a large number of Government servants.

SHRI N. R. MUNISWAMY: How long will it take to finalise this proposal?

(No reply)

SHRI D. THENGARI: In a large number of concerns, persons are retired at the age of 58. Has the Government ascertained whether at that age limit also people can be fully efficient?

SHRI VIDYA CHARAN SHUKLA: I cou'd not follow the question, Sir.

SHRI D. THENGARI: In a number of concerns, people retire at the age of 58. Has the Government ascertained whether they are equally efficient even at the age of 58?

SHRI VIDYA CHARAN SHUKLA: Yes, we have ascertained and that is why we have fixed that as the age for superannuation.

भारत और चेकोल्नोवाकिया के बोच सांस्कृतिक ग्रादान-प्रदान कार्यक्रम

*348 श्री राजनारायणः क्या झिक्षा मंत्री यह वताने की कृपा करेंगे किः

(क) क्या यह सच है कि हाल में भारत और चेकोस्लोवाकिया के बोच एक सांस्कृतिक (ग्रादान-प्रदान) कार्यक्रम तय हुया है; ग्रोर

(ख) यदि हां, तो इसका ब्यौरा क्या है ?

CULTURAL EXCHANGE PROGRAMME J BETWEEN INDIA AND CZECHOSLOVAKIA

*348. SHRI RAJNARAIN: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a Cultural (Exchange) programme between India and Czechoslovakia has recently been reached; and

(b) if so, what are the details thereof?]

शिक्षा संत्रालय में राज्यमंत्री (श्री भागवत झा ग्राजाद) : (क) जी हां।

(ख) सांस्कृतिक विनिमय कार्यंकम में विग्नेषज्ञों, विद्वानों, अनुसंधान छात्नों, कलाकारों तथा कला प्रदर्शनियों, नाटक मण्डलियों की यात्वाग्रों तथा छात्नवृत्तियों के अनुदानों द्वारा और प्रकाशनों, रेडियो कार्यंकमों, वैज्ञानिक प्रकाशनों व नमूनों आदि के आदान-प्रदान के जरिये शिक्षा, विज्ञान व आद्योगिकी, कला व संस्कृति, समाज कल्याण, स्वास्थ्य, रेडियो, फिल्म तथा टेलीविजन आदि के क्षेतों में विनिमय तथा सहयोग की योजना रखो गई है।

t[THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) The Cultural Exchange Programme envisages exchanges and cooperation in the fields of Education, science and technology, art and cul-I ture, social welfare, health, radio, films and television etc. through visits of experts, scholars, research students, artists, art exhibitions, performing troupes, grant of scholarships, exchange of publications, radio programmes, scientific publications and specimens, etc.]

श्री राजनारायण : क्या सरकार वतायेगी कि ग्रीर किन-किन देशों के साथ ऐसे सांस्कृतिक ग्रादान-प्रदान की योजना रखी गई है ?

t[] English translation.

श्वी भागवत झा आजाद : ऐसे यादान-प्रदान की योजना बहुत से देणों के साथ रखी गई है । जब आप इस सम्बन्ध में अलग प्रश्न में सम्पूर्ण संसार की सूची मांगेंगे, तो मैं अवश्य दूंगा । इस समय यह प्रश्न चेकोस्लोवाकिया के सम्बन्ध में है, इउ सम्बन्ध में जो विवरण मांगना चाहेंगे, हम दे सकते हैं ।

श्री राजनारायण : क्या सरकार यह स्पष्ट करेगी कि ऐसे सांस्कृतिक आदान-प्रदान के लिये रूस और अमरीका के साथ भी कोई करार हुआ है ?

श्वी भागवत झा आजाद : जैसा मैंने कहा, समापति जी, पहले प्रक्रन के उत्तर में कि उनके साथ भी हुया है, लेकिन वह दिवरण किसी दूसरे प्रक्रन पर दिया जा सकता है । इस समय जो प्रक्रन है, उसके सम्बन्ध में विवरण दे सकता हूं ।

श्री राजनारायण : सांस्कुतिक आदान-प्रदान का जो व्यौरा माननीय मंत्री जी ने इस समय अस्तुत किया है, क्या सरकार इसको सही माने में जो सांस्कृतिक विश्वेषज्ञ हैं और इस समय सरकारी दल या सरकार में नहीं हैं, उनके जरिये समुचित रूप से सम्यक योजना बनवा कर सांस्कृतिक आदान-अदान की एक योजना बनाने पर गौर करेगी ?

श्वी भागवत झा आजाद : अभी प्रश्न यह है कि चेकोस्लोवाकिया और भारत के बीच हमने इस सम्बन्ध में एक योजना पर हस्ताक्षर किये हैं । इसके यन्तर्गत दोनों देशों के विशेषज्ञों की बैठक हुई और उसमें विचार हया ।

श्री राजनारायण : विशेषज्ञ कौन-कौन लोग थे ?

श्वी भागवत झा आजाद : मैंने वताया कि बातचीत दोनों देशों की सरकारों के बीच में हई । हर देश की सरकार ग्रंपने विशेषज्ञों से राय लोगी है और उसके आधार पर हमने अगले 5 वर्ष के लिये योजना बनाई है जिसके -अन्तर्गत 5 लाख 50 हजार रुपये का सम्मावित खर्च है और जिसके अन्दर हम चेकोस्लो-वाकिया के 40 नागरिकों को बुलायेंगे 37 महीनों के लिये और अपने देश से 35 मारतीय नागरिकों को वहां भेजेंगे जिनके रहने की अवधि 36 महीने होगी ।

श्री राजनारायण : श्रीमन्, मैं बार-बार पूछ रहा हूं कि इस सांस्कृतिक योजना पर हस्ताक्षर हुए, तो किसने हस्ताक्षर क्रिये ?

श्री सभापति : गवनंमेंट ने किये ।

श्वी राजनारायण : उसमें कौन-कौन लोग शामिल थे ? नाम जानने से पता चल जायगा कि जिन लोगों ने इन योजना पर बैठ कर विचार किया, क्या वे संस्कृति के बारे में कुछ जानते थे ?

श्री सभापति : जो गवर्नमेंट कर रही है, ' वह कर रही है। Who has signed it?

श्वी भागवत झा आजाद : हमारी तरफ से हस्ताक्षर करने वाली भूतपूर्व जिस्ता उपमंत्री मिसेज रामचन्द्रन थीं और उनकी तरक से थे वहां के मिनिस्टर, डा० एस० काहडा।

SHRI LOKANATH MISRA: Sir, may I know whether the Government screens the delegations that are sent on different occasions to different countries and whether they are aware that these delegations are lopsided? There are four representative types of classical dances in India and there are two types of classical music, but the same type of artistes belonging to a particular type of classical dance and a particular type of classical music have been repeatedly sent year after year to the various countries In the shape of these cultural delegations. May I know whether in future at least the Government would take the view that equal representation should be given in these cultural delegations to

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all the types of dances and music in India?

SHRI BHAGWAT JHA AZAD: From time to time, we send delegations to outside countries. This is a refreshing suggestion that has come from the hon. Member that we should send them in such a manner that the pattern of the delegation represents the different types of dance ana music in the country. We shall consider it.

*349.[The questioner (Sardar Ram Singh) was absent. For answer, vide cols. 2731-32 infra.]

RAID ON OFFICES OF INDUSTRIES

•350. SHRI NIREN GHOSH: f SHRI ARJUN ARORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether officers of the Special Police Establishment and Central Bureau of Investigation raided the offices of a group of industries at Kan-pur on December 6, 7 and 8, 1966, and January 2, 3 and 4, 1967; and

(b) if so whether any incriminating material was found during the raids?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Searches of the premises of certain industrial establishments in Kanpur were conducted by' the S.P.E. Branch of the Central Bureau of Investigation on the 6th and 7th December, 1966 and from the 2nd January to the 5th January, 1967.

(b) In the course of these searches several documents, records and account books were seized. Their scrutiny is in progress.

tThe question was actually asked on the floor the House by Shri Niren Ghosh. SHRI NIREN GHOSH: May I ask, Sir, whether this group of industries belong to Messrs. Ram Rattan Gupta & Co.? Now the Minister has said that incriminating documents have been found. Before this also there have been many cases of violation of income-tax laws and foreign exchange laws etc. In view of all these things, may I know whether the Government will take over this entire group of industries belonging to Messrs. Ram Rattan Gupta and appoint an authorised controller for that purpose?

SHRI Y. B. CHAVAN: There is no point in unnecessarily widening the issue. Naturally when certain a'le-gations were made investigations were carried out and necessary searches were ordered and certain documents etc. were found. They are being scrutinised. At this stage of the investigation I cannot make any further statement about it.

SHRI NIREN GHOSH: Sir, the thing is, about other things also like violation of income-tax laws and foreign exchange violations, cases have come up before Parliament and it is surprising that so far no cases have been launched against this man. He has not only to be prosecuted but he ought to be put behind prison bars in order even to conduct the investigations properly because cases galore are coming up very often. Why is such action not taken?

SHRI Y. B. CHAVAN; As far as this question is concerned, naturally I do not have information about what other investigations are going on behalf of the CBI. The question here was about searches on a particular day and I have no information about other cases. If the hon. Member has any information about other things I would certainly like to have it.

SHRI NIREN GHOSH: No, Sir. Repeatedly in Parliament questions have been put and answered about Messrs. Lakshmi Rattan Cotton Mills